

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
02-07-2024 AT 10:30 AM**

**Company Petition/44/2023  
AND  
IA (CA) 154/2024 in Company Petition/44/2023  
u/s. 241 of Companies Act, 2013**

**IN THE MATTER OF:**

Dr. Yadagiri R Pendri & Anr

**...Petitioner**

**AND**

Escientia Biopharma Pvt Ltd 7 Ors

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**Company Petition/44/2023**

Learned senior counsel Mr Vivek Reddy, along with Mr Soumya Dasgupta Adv, Mr Dwijesh Kapila, Adv, Mr Aviral Singhal, Adv, Mr Pranay Bahuguna, Adv, Mr P Shamanthak Hande, Adv, Ms Mounika Donur, Adv for Petitioners present physically.

Learned Senior Counsel Mr. S. Niranjan Reddy, for respondent No 2 and 3 present physically.

Learned Counsel Mr. Tarun G Reddy and Mr Sairam, for respondent No 2 and 3 present physically. Learned Senior Counsel Mr Arvind Pandian, for Respondent Nos 4 to 6 present through Video Conference.

Learned Counsel Mr Aatif, Respondent Nos 7 to 9 present physically.

Counter to the amended Company Petition not filed. It is represented that counter will be filed during the course of the day. At request for filing rejoinder, 10 days' time granted.

Matter adjourned to 05.07.2024.

**IA (CA) 154/2024**

It is represented by the learned senior counsel for the respondent Nos 2 and 3 that counter has been e-filed on 01.07.2024. At request for filing rejoinder one-week time granted. Matter adjourned to 05.07.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**